COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 19 OF 2016

Dated: 10th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Indian Sucrose Ltd. Vs. Punjab State Electricity Regulate	ory Commission & Anr.		Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. Aditya Grover		
Counsel for the Respondent(s) :	Ms. Neha Garg for Mr. Anand K. Ganesan for F	R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>11.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk